

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.1801 of 2025

CNR No. BRHC010064732025

Adhivakta Kalyan Samiti,

... .. Petitioner/s

Versus

The Bar Council of India,

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr. Basant Kr. Chaudhary, Sr. Advocate
Ms. Shweta Kumari, Advocate
For the Respondent/s : Mr. Additional Solicitor General
For Bar Council : Mr. Bipin Kumar, Advocate

CORAM: HONOURABLE MR. JUSTICE AJIT KUMAR
ORAL ORDER

11 08-10-2026 Heard learned counsel for the parties.

2. To show compliance of Annexure-P/1/1 and
Annexure-P-3, Shri Bipin Kumar, Advocate who appears for the
Bihar State Bar Council, Patna seeks three weeks' time.

3. Post this case on 29.10.2026, under the same
heading.

(Ajit Kumar, J)

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